

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 99 OF 2011

Monday, this the 10th day of September, 2012

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

D.Madhu
Superintendent of Police (Non IPS) and Assistant Director
Kerala Police Academy
Ramavarmapuram, Thrissur (under suspension)
Residing at Quarter No.B 3,
Kerala Police Academy
Ramavarmapuram , Thrissur – 680 631

... **Applicant**

(By Advocate Mr .C.Unnikrishnan)

versus

1. Union of India represented by its Secretary
to Government of India
Ministry of Home Affairs
New Delhi – 110 001
2. Union Public Service Commission
represented by its Secretary
Shajahan Road, New Delhi – 69
3. The Selection Committee for selection to the IPS
represented by its Chairman,]
Union Public Service Commission
Shajahan Road, New Delhi – 69
4. The State of Kerala represented by its Chief Secretary
Government of Kerala
Secretariat
Trivandrum – 14
5. The Additional Chief Secretary to
Government of Kerala
Home Department, Secretariat
Trivandrum – 14
6. The Director General of Police
Police Headquarters
Thiruvananthapuram - 14

... **Respondents**

(By Advocate Mr.M.K.Aboobacker, ACGSC (R-1)
Advocate Mr.Thomas Mathew Nellimoottil (R2-3)
Advocate Mr.M.Rajeev, GP (R4-6))

: 2 :

The application having been heard on 10.09.2012, the Tribunal on the same day delivered the following:

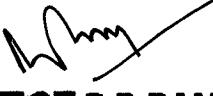
ORDER

HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER

When the case was taken up for consideration today, the learned counsel for applicant submitted that the OA has become infructuous. Hence OA is dismissed as infructuous.

Dated, the 10th September, 2012.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE P.R.RAMAN
JUDICIAL MEMBER

VS